

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1226
ANSWERED ON – 27/07/2022

CENTRAL FINANCIAL ASSISTANCE TO TAMIL NADU

1226. SHRI K. R. N. RAJESHKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the NHAI, under Ministry has received any proposal from the State of Tamil Nadu seeking central financial assistance to convert 2 lane roads to 4 lane roads;
- (b) if so, how many kilometers of roads have been sanctioned to convert into 4 ways; and
- (c) what is the quantum of funds allocated for those projects and by when the funds will be released to the State of Tamil Nadu?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

(a) to (c) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The upgradation of NHs from 2 lane to 4 lane configuration are, accordingly, taken up depending upon inter-se priority, traffic density and availability of funds. Apart from this, the Ministry also allocates funds for development of State Roads under the CRF Scheme and Economic Importance and Inter State Connectivity (EI&ISC) Schemes as per the provisions of the CRF Act, 2000 amended by the Finance Act from time to time. However, above are not Central Assistance to the State Government.

So far, about 2150 Km of NHs in Tamil Nadu have been converted to 4 lane with total investment of about Rs. 18,500 crore. Further, major NH projects having length of 950 Km are in construction stage for upgradation to 4 lane with total sanctioned cost of about Rs. 30,500 crore. Funds are released to the contractors commensurate to the progress of works and conditions of the contract.
